

No.GOB(I) 42/2016

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 25th OCTOBER, 2016.**

NOTIFICATION**PART-I**

The following transfer and postings of Officers of Judicial Department in the cadre of Civil Judges, are ordered in the interest of public service, to take effect from the forenoon of 02nd November, 2016:-

Sl. No.	Name of the Officer Sri/Smt.	Present Place	Place to which posted
1	2	3	4
1	Saheel Ahmed Shamshuddin Kunnibhavi	Addl. Civil Judge and JMFC, Athani. Belagavi District.	Prl. Civil Judge and JMFC, Athani. Belagavi District. (Vacant Court)
2	Rajashekar	II Addl. Civil Judge and JMFC, Athani. Belagavi District.	Addl. Civil Judge and JMFC, Athani. Belagavi District. (Vice Sri. Saheel Ahmed Shamshuddin Kunnibhavi-transferred)
3	Mahesh B.T.	III Addl. Civil Judge and JMFC, Athani. Belagavi District.	II Addl. Civil Judge and JMFC, Athani. Belagavi District. (Vice Sri. Rajashekar – transferred)
4	Sandeep Patil	Addl. Civil Judge and JMFC, Gowribidanuru. Chikkaballapura District.	Prl. Civil Judge and JMFC, Gowribidanuru. Chikkaballapura District. (Vacant Court)
5	B.Siddaraju	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	Registrar, Court of Small Causes, Bengaluru City. (Vice Sri. N. Subra- manya – transferred)
6	N. Subramanya	Registrar, Court of Small Causes, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Civil Judge, OOD, Assistant Secretary, Karnataka State Legal Services Authority, Bengaluru. (Newly created post - Vide schedule-I of Karnataka State Legal Services Authority Rules, 1996)

1	2	3	4
7	Sandesh Prabhu B.	Addl. Civil Judge and JMFC, Arasikere. Hassan District.	Prl. Civil Judge and JMFC, Arasikere. Hassan District. (Vacant Court)
8	Yashavanth Kumar.R	II Addl. Civil Judge and JMFC, Arasikere. Hassan District.	Addl. Civil Judge and JMFC, Arasikere. Hassan District. (Vice Sri. Sandesh Prabhu B. – transferred)
9	Mohammed Yunus Athani	IV Addl. Civil Judge, Kalaburagi.	III Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vacant Court)
10	Vijayakumar Bagade	V Addl. Civil Judge, Kalaburagi.	IV Addl. Civil Judge, Kalaburagi. (Vice Sri. Mohammed Yunus Athani – transferred)
11	H.Swetha	II Addl. Civil Judge and JMFC, Shivamogga.	JMFC III Court, Shivamogga. (Newly created court – vide G.O.No.LAW 112 LCE 2012, dated 28.12.2012)
12	Vijayalaxmi Ghanapur	IV Addl. Civil Judge, Belagavi.	JMFC V Court, Belagavi. (Newly created court - vide G.O.No.LAW 112 LCE 2012, dated 28.12.2012)
13	Manjula D.	V Addl. Civil Judge and JMFC., Belagavi.	JMFC VI Court, Belagavi. (Newly created court – vide G.O.No.LAW 112 LCE 2012, dated 28.12.2012)
14	Nirmala S.	III Addl. Civil Judge, Ballari.	IV Addl. Civil Judge and JMFC., Ballari. (Newly created court – vide G.O.no.LAW 137 LCE 2014, dated 28.03.2016)
15	Shivaraj	Addl. Civil Judge and JMFC, Hungund. Bagalkot District.	Prl. Civil Judge and JMFC, Hungund. Bagalkot District. (Vacant Court)

PART - II

The following candidates, appointed as Civil Judges in the Karnataka Judicial Service under Government Notification-I No.LAW 06 LAC 2016, dated 28.05.2016, who are presently undergoing training at Karnataka Judicial Academy, Bengaluru are posted to the charges noted against their names to take effect from the forenoon of 02nd November, 2016:-

Sl. No.	Name of the Officers and address	Place to which posted
1	Sri.Vivek Gramopadhye Mata Manas, Hulbatti Colony, Shahapur, Belagavi-590003.	Addl. Civil Judge and JMFC II Court, Karwar. (Newly created court – vide G.O.No.LAW 112 LCE 2012, dated 28.12.2012)
2	Sri.Vishwanath Channabasappa Gowdar C/O T.G. Maheshwarappa, Tharaganahalli, Honnali, Davanagere District.	III Addl. Civil Judge and JMFC, Athani. Belagavi District. (Vice Sri. Mahesh B.T. – transferred)
3	Sri.Santhosh Kumar P S 382, Savi Nilaya, 2nd Cross, Basaveshwaranagara, Vijayapura Town, Bangalore Rural, Devanahalli-562135.	IV Addl. Civil Judge and JMFC., Athani. Belagavi District. (Newly created court – vide G.O.No.LAW.137 LCE 2014, dated 28.03.2016)
4	Smt.Anjali Sharma V S Sri Nilaya, No. 19, 17th A Cross, Bandappa Garden, Muthyalanagar, Bangalore-560054	II Addl. Civil Judge and JMFC, Shivamogga. (Vice Smt.H.Swetha – transferred)
5	Sri.Aalok A N Door No 514, 6th Cross, 3rd Main, I Block, Ramakrishnagra, Mysore-570022	IV Addl. Civil Judge & JMFC, Mangaluru. (Vacant Court)
6	Smt.Prakriti Kalyanpur Pani Koppalakadu, Yeyyadi-Konchadi, Dakshina Kannada , Mangalur-575008.	Addl. Civil Judge and JMFC, Mudigere, Chikkamagaluru District. (Vacant Court)
7	Sri.Kanchi Mayanna Goutam No 200, 6th Main, Judicial Layout, II Phase Thalगतपुरा, Kanakapura Main Road, Bengaluru.	Civil Judge and JMFC, Koppa. Chikkamagaluru District. (Vacant Court)

8	Smt.Ashwini Kore H.No 4600, Shetty Galli, Belagavi-590001.	III Addl. Civil Judge, Ballari. (Vice Smt. Nirmala S. – transferred)
9	Sri.Veeresh Kumar C K H.No.92, 3rd Cross, Muneeshwara Block, Mahalakshmi Layout, Bengaluru-560086.	II Addl. Civil Judge and JMFC., Gokak, Belagavi District. (Newly created court - vide G.O.No.LAW.137 LCE 2014, dated 28.03.2016))
10	Smt.Gangavva Ayatti Anjaneya Nagar ,7th Cross, Kelageri, Dharwad-580007.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. B.Siddaraju – transferred)
11	Smt.Vidyalaxmi Bhat D/O M.K. Bhat Bombadikoppa(Telgery), Kannigery, Uttara Kannada, Yellapur-581359.	V Addl. Civil Judge and JMFC VI Court, Tumakuru. (Newly created court – vide G.O.No.LAW 112 LCE 2012, dated 28.12.2012)
12	Sri.Sharath Chandra N. 495, 5th Main, 4th Stage, BEML Layout, Rajarajeshwari Nagar, Bangalore 560098.	Addl. Civil Judge and JMFC, Gundlupet, Chamarajanagar District. (Newly created court – vide G.O.No.LAW 112 LCE 2012, dated 28.12.2012))
13	Sri.Babu N. C/O Padmamma Behind Adarsha College Of Management, Petechamanahalli, Kolar 563101.	II Addl. Civil Judge and JMFC, Mandya. (Newly created court – vide G.O.No.LAW 112 LCE 2012, dated 28.12.2012)
14	Sri.Manu B K Door No.121, Bychanahalli, Arkalgud 573102, Hassan District.	Addl. Civil Judge and JMFC, Virajpet, Kodagu-Madikeri District. (Newly created court – vide G.O.No.LAW 112 LCE 2012, dated 28.12.2012)
15	Sri.Raghavendra Upadhye Hulyalkar Galli, Jamkhandi – 587301, Bagalkot District.	Addl. Civil Judge and JMFC., Basavakalyan, Bidar District. (Newly created court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)

16	Sri.Sameer Kolli Door No.2, New Judges Quarters, Near KHB Plots, Amargol, Hubballi 580025, Dharwad District.	IV Addl. Civil Judge, Belagavi. (Vice Smt.Vijayalaxmi Ghanapur – transferred)
17	Smt.Tejaswini K.M Government Hospital Road, Mochi Colony, Harihar – 577601, Davanagere District.	V Addl. Civil Judge and JMFC., Belagavi. (Vice Smt.Manjula D – transferred)
18	Smt.Mohanakumari N.B. Kanuvanagatta Village, Didiga Post, Hirisave Hobli, Channarayapattana 573141, Hassan District.	Addl. Civil Judge, Kumta, U.K.Karwar District. (Vacant Court)
19	Sri.Gowda Jagadeesha Rudre C/O Chamegowda, Sarangi Village, Jaiginkere Post, Santtebachalli Hobli, K R Pet 571436 Mandya District.	Addl. Civil Judge and JMFC, Hungund. Bagalkot District. (Vice Sri. Shivaraj – transferred)
20	Sri.Manjunath S/O Prabhakar Panaganti, Laxmi Venkatesh Nilaya, Bhagyanagara, Koppal – 583238.	Addl. Civil Judge and JMFC, Lingasugur, Raichur District. (Vacant Court)
21	Sri.Bharath Yogeesh Karagudari 648, Nagachandra Krupa, Ramtheerth Nagar, Belagavi 590001.	Civil Judge and JMFC, Pavagada. Tumakuru District. (Vacant Court)
22	Sri.Santosh Srivastava H No 9-9-10, BVB College Road, Opp Sri Balaji Industries, Bidar 585403.	II Addl. Civil Judge and JMFC, Arasikere, Hassan District. (Vice Sri. Yashavanth Kumar.R – transferred)
23	Sri.Abdul Rahiman A Mulla D.No.10230/A, 5th Lane, Shivaji Nagar, Belagavi 590016.	Addl. Civil Judge and JMFC, Madhugiri. Tumakuru District. (Vacant Court)
24	Smt.Pavithra R No. 23, J.A Building, 1st Main, Seshadripuram, Bengaluru North Taluk 560020.	Addl. Civil Judge and JMFC, Gowribidanuru, Chikkaballapura District. (Vice Sri. Sandeep Patil – transferred)

25	Smt.Kavya B H 82, E W S K H B Colony, Chamarajnagar – 571313.	V Addl. Civil Judge and JMFC, Hassan. (Newly created court – vide G.O.No.LAW 112 LCE 2012, dated 28.12.2012)
26	Smt.Bennikal Sumalatha C/O B Durgappa, Plot No 37, Usha Kiran Building, Rajaji Nagar, 1st Main, 1st Cross, Behind Travel In Hotel, Sattur, Dharwad-580001	Addl. Civil Judge, Harihar. Davanagere District. (Vacant Court)
27	Sri.Ravikumar K Ingaladahal Post, Lambani Hatti Village, Lambani Hatti, Chithradurga-577524	II Addl. Civil Judge and JMFC, Sindhanur, Raichur District. (Newly created court – vide G.O.No.LAW.137 LCE 2014, dated 28.03.2016)
28	Sri.Subhaschandra Rathod Sankanal, Vijayapur, B.Bagewadi-586203.	V Addl. Civil Judge, Kalaburagi. (Vice Sri. Vijayakumar Bagade – transferred)
29	Smt.Priyanka T.K. Bapuji Nagar, 1st Ward, Behind Bus Dipo, Bellari, Kudligi-583135.	VI Addl. Civil Judge and JMFC, Hassan. (Newly created court – vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
30	Sri.Deshmukh Shivakumar No 3/62, Shakuntala Nivas, Deshmukh Galli, Bidar, Aurad-585326.	Civil Judge and JMFC, Ramdurg, Belagavi District. (Vacant Court)

BY ORDER OF THE HIGH COURT,

Sd/-
(JOHN MICHAEL CUNHA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:

01. The Prl. City Civil & Sessions Judge, Bengaluru City, all the Prl. District & Sessions Judges in the State and the Chief Judge, Court of Small Causes, Bengaluru City, for information.

02. The Officers of Part-I of the Notification (Except Sl.Nos.5 & 6) with a direction to get themselves relieved from the present charge of their posts by handing over the same to their successors and then proceed to take charge of their new posts immediately.
03. The Officer at Sl.No.5 of Part-I of the Notification, with a direction to get himself relieved from the present charge of his post only after relief of Sri.N.Subramanya and then proceed to take charge of his new post immediately.
04. The Officer at Sl.No.6 of Part-I of the Notification, with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post immediately.
05. The Officers of Part-II of the Notification with a direction to get themselves relieved after completion of the Foundation Course and proceed to take charge of their posts on the forenoon of 02.11.2016.
06. The Director, Karnataka Judicial Academy, Bengaluru.
07. The Courts concerned.
08. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
09. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
11. The Accountant General in Karnataka, Bengaluru.
12. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
13. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
14. The Registrar General/Registrar (Vigilance)/Registrar (Recruitment)/Registrar (Judicial)/ Registrar (Computers)/ Registrar (Review and Statistics) Registrar (Infrastructure and Maintenance)/ Registrar (Admn.)
15. The Additional Registrar General, Dharwad and Kalaburagi Benches.
16. The Central Project Co-ordinator (Computers) of this office, with a direction to webhost the same on the official web site of this office.
17. The Deputy Registrar-cum-P.S. to the Hon'ble Chief Justice.
18. All the Private Secretaries to the Hon'ble Judges.
19. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/ HCL & LCBS, LCA-I, II, III, Branches of this office.

20. The Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
21. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
22. The Member Secretary, Karnataka State Legal Services Authority, H.Siddaiah Road, Nyaya Degula, Bengaluru.
23. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
24. Spare copies.